

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).21801/2024

[Arising out of impugned final judgment and order dated 05-02-2024 in WB No.305/2020 passed by the High Court of Judicature at Allahabad]

STATE OF U. P. & ORS.

Petitioner(s)

VERSUS

RAMVEER (DEAD) THR. LRS & ORS.

Respondent(s)

WITH

SLP(C) No. 21802/2024 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 203556/2024, FOR EXEMPTION FROM FILING O.T. ON IA 203557/2024, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 208430/2024, FOR EXEMPTION FROM FILING O.T. ON IA 256625/2024 FOR EXEMPTION FROM FILING O.T. ON IA 1326/2025)

Date : 12-11-2025 These petitions were mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mr. Manoj K. Mishra, AOR (mentioned by)
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Radeesh Kumar MT, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Amulya Dev Mihra, Adv.

Mr. Adarsh Upadhyay, AOR

For Respondent(s) : Ms. Charu Sangwan, AOR
Mr. Manish Tiwari , AOR
Mr. Rishi Sehgal, AOR
Mr. Adarsh Upadhyay, AOR
Mr. Devvrat, AOR

UPON being mentioned, the Court made the following
O R D E R

List on 15.12.2025.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR